

take the question to the U.N.O. if the demand for their return is not accepted by the British Government?

**Shri K. D. Malaviya:** This aspect of the question has not come before the Government.

**Shri K. Subrahmanyam:** May I know whether the historical Peacock Throne is one of these articles?

**Shri K. D. Malaviya:** Yes, Sir, the Peacock Throne and Koh-i-Noor are certainly among those articles.

#### BUILDINGS IN BAHLOON CANTONMENT

\*1817. **Shri Ram Dass:** Will the Minister of Defence be pleased to state:

(a) the number of Government, Military and Civil buildings in Bahloon Cantonment and Dalhousie Municipal Committee areas that are lying vacant for want of occupants;

(b) the steps that Government are taking or intend to take in the near future to make use of these buildings; and

(c) the amount that Government annually spend on the repairs of these buildings?

**The Deputy Minister of Defence (Sardar Majithia):** (a) 31.

(b) The vacant accommodation is proposed to be allotted to troops who are to be moved there shortly.

(c) Rs. 3000/- approximately.

#### REVIEW OF FINANCIAL PROCEDURES

\*1818. **Shri S. N. Das:** (a) Will the Minister of Finance be pleased to state whether the existing financial procedures are being reviewed and examined in co-operation with the Planning Commission with a view to ensure that (i) no wastage of resources occurs, (ii) that public money is not misapplied and (iii) that for money spent adequate results are obtained?

(b) If so, what progress has been made in the matter?

**The Deputy Minister of Finance (Shri M. C. Shah):** (a) and (b). Existing financial procedures have been drawn up with a view to achieve the objects mentioned, and these are reviewed and examined, as and when necessary, with a view to effect improvements. The Planning Commission has made certain recommendations in this regard, and these are now under consideration.

**Shri S. N. Das:** May I know whether there is any proposal to set up a special agency for this purpose and, if so, how long it will take to come to a decision in this regard?

**Shri M. C. Shah:** As I said, they are under examination. A Committee consisting of certain Secretaries to Government with the Finance Secretary as a member is now examining this matter. They are meeting even today, they have held four meetings, and they will be recommending certain things.

**Shri S. N. Das:** May I know whether the Comptroller and Auditor-General of India has been consulted or is likely to be consulted in these matters?

**Shri M. C. Shah:** If necessary he will be consulted.

**Shri T. N. Singh:** May we know the principal directions in which the Planning Commission contemplates change in the financial procedure so far followed?

**Shri M. C. Shah:** The recommendations are there in the Planning Commission's Report, and I would refer my hon friend to page 36 of the Summary wherein he will find all the information.

**Shri S. N. Das:** May I know whether the results, or the expenditure and loss incurred, in the various State trading concerns have been examined by this Committee or is likely to be examined by this Committee?

**Shri M. C. Shah:** All the procedural matters regarding financial control will be examined by this Committee.

#### AGREEMENT BETWEEN INDIA AND CANADA REGARDING CANADIAN WHEAT

\*1820. **Shri L. J. Singh:** (a) Will the Minister of Finance be pleased to state whether there were any agreements entered into between India and Canada as to the Canadian wheat supplied to India?

(b) If so, what are the main features of the agreement?

**The Parliamentary Secretary to the Minister of Finance (Shri B. E. Bhagat):** (a) and (b). There were no formal agreements. Wheat was supplied by the Government of Canada as part of their aid to India under the Colombo Plan Programme during 1951-52 and 1952-53. The only condition attached to this assistance was that the counterpart rupee funds arising from the sale of wheat be used by